



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,14th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
12	WP(C)/4229/2020 B/O	M/S. BARAK VALLEY LAYER FARMING PRIVATE LTD. Versus THE DGM AND REGIONAL HEAD, BANK OF BARODA AND 2 ORS.	MR. N NATH MR N TALUKDAR	GA, ASSAM MR. B SHARMA MR H GUPTA MR. H DAS MS. A GOGOI SC, BANK OF BARODA
ORDERS				
13	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
14	WITH PIL/55/2017	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	GA, ASSAM MR. B C DAS MR. A S DHILLON SC, HEALTH
	WITH I.A.(Civil)/42/2018 in PIL/55/2017	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING Versus THE STATE OF ASSAM	MR. N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN	GA, ASSAM
	WITH I.A.(Civil)/268/2019 in PIL/55/2017	STUDIO NILIMA- COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR N DUTTA MS. J HAZARIKA	GA, ASSAM SC, HEALTH



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
28	WP(C)/3993/2020 FIXED	DOMON SWARGIARY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, BTC SC, FINANCE
29	WP(C)/4014/2020 FIXED	JYOTI KUMAR DAS AND 57 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORUAH MR J PAYENG	SC, ELEM. EDU SC, SSAM
30	WP(C)/4062/2020 FIXED	YASHWANT PANDEY AND 25 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, ELEM. EDU
31	WP(C)/4243/2020 B/O	DILIP KUMAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 2 ORS	MR R ALOM MR. U K NAIR MR. K I MAZUMDER	SC, ELEM. EDU
32	WP(C)/4309/2020 B/O	IN SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, ELEM. EDU SC, SSA
<u>ADMISSION</u>				
33	WP(C)/2622/2020 FIXED	RATNA SUKLBAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, EDU
34	WP(C)/3513/2020 CAVT. NO.0446/2020 FIXED WITH I.A.(Civil)/1738/2020 in WP(C)/3513/2020	KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA FOR CAVEATOR SC, SEC. EDU. MR. A DEKA
<u>BAIL HEARING</u>				
35	AB/1625/2020 FIXED	ARIFUL HAQUE Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA	PP, ASSAM
<u>ORDERS</u>				
36	WP(C)/4803/2018 B/O	ROBIN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K BORAH	SC, SEC. EDU. SC, SEBA



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/6814/2019 FIXED	SANDHYA RANI GHOSH Versus THE UNION OF INDIA AND 5 ORS	MS. A KAUSHAR MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/8368/2019 (BY SLIP)	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
23	WA/58/2020 (SEALED COVER KEPT UNDER THE CUSTODY OF JT.REG(J)), FIXED WITH I.A.(Civil)/4334/2019 in WA/58/2020 WITH I.A.(Civil)/997/2020 in WA/58/2020	STATE OF ASSAM AND ANR Versus R.S.JL DANIEL STATE OF ASSAM AND ANR Versus R. S. J L DANIEL STATE OF ASSAM AND ANR Versus R.S.JL DANIEL	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI	MR S S TALUKDAR MR. A NARZARI MR S S TALUKDAR MR S S TALUKDAR
24	WA/117/2020 WITH OFFICE NOTE, FIXED	DR. PUTUL MAHANTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, HEALTH AND F W

LEAVE NOTE OF ADVOCATES FOR 14/10/2020

1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND BAIL MATTERS]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.SHYAM AND HONOURABLE MR. JUSTICE P.K. DEKA.

ITEM NO. 28 IN THE DAILY CAUSELIST WAS ALREADY LISTED ON 13-10-2020 BY WAY OF MENTION MEMO.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
33	Bail Appln./2132/2020 B/O	ROHIT CHOUHAN Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
MOTION				
34	WP(C)/3761/2020 FIXED	SAINIK INDUSTRIES PVT. LTD. Versus STATE OF ASSAM AND ANR.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, PNRD
35	WP(C)/3979/2020 FIXED	M/S. KAMAL KUMAR MODI Versus UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, RMSA ASSTT.S.G.I.
36	WP(C)/4215/2020 FIXED	M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
37	WP(C)/4255/2020 B/O	MAJIL SHEIKH AND 61 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N AHMED MR R A AHMED	GA, ASSAM SC. REVENUE
38	WP(C)/4272/2020 B/O	PINAK SARKAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, TRANSPORT
39	WP(C)/4289/2020 B/O	M/S PRIYA COMMUNICATION Versus THE STATE OF ASSAM AND 5 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, GMC SC, RAILWAY
40	WP(C)/4291/2020 B/O	M/S A.R TRADEMEN AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D BORAH	SC, PWD SC, G M D A

41 WP(C)/4316/2020
B/O

RSH AGRO PRODUCTS LIMITED
Versus
THE UNION OF INDIA AND 2 ORS.

MR D K DAS
MR. R K AGARWALA
MR H BETALA
MR C KUMAR

ASSTT.S.G.I.
SC, HEALTH

42 WP(C)/4333/2020
(PDF COPY), B/O

MD. KADIR SHEIKH AND 4 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR A R BHUYAN
MR. M A I HUSSAIN

GA, ASSAM
SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 14/10/2020

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1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
34	MACApp./63/2018 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI HAZIRON RABHA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. D K KALITA (R1 & 2) MR. K K PARASAR (R4)
MOTION (BA)				
35	Bail Appln./2111/2020 (PDF COPY), (CONNECTED WITH ITEM NO. 20 IN THE DAILY CAUSE LIST), FIXED	KABEL UDDIN TALUKDAR @ KOBELLUDIN AND ANR Versus THE STATE OF ASSAM	MR. A B BHUYAN MR. M A I HUSSAIN	PP, ASSAM
ORDERS				
36	MACApp./214/2013 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD., Versus PRABIN NATH and 2 ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
37	MC/785/2015 IN MAC.APP. SL.NO. 244706, B/O	UNITED INDIA INSURANCE CO. LTD. Versus MD. JAMAT ALI SK FATHER and ANR,	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	
38	MACApp./73/2016 B/O	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI PREMODA DAS and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA MR.S SINGH
	WITH I.A./1227/2016 in MACApp./73/2016	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI PREMODA DAS and 2 ORS	MR. S BHUYAN MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUA MR. A BHATTACHARYA MR. S SINGH
39	MACApp./278/2017 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD. Versus SMT JAMELA KHATUN and ANR	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. P DEHINGIA	MR. S K DEORI (R- 2) MS. SOMILA (R- 2)
40	MACApp./231/2018 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD Versus MR JUGEN MAL and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. S DUTTA MR. C SHARMA MS. S THAKURIA	MR. P HAZARIKA MR G BOKALIAL (R2 & R3) MR. H S BORAH

	WITH CO/11/2019 in MACApp./231/2018	SRI HOREN RAJKONWAR AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR G BOKALIAL	MR. S DUTTA MR. S THAKUR
41	MACApp./891/2018 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD Versus SMT. NIRO ORANG and 2 ORS	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA MS. S THAKURIA	MR. P HAZARIKA MR. G BOKALIAL (R - 2 & 3) MR. H S BORAH MR. S BORTHAKUR (R - 2 & 3)
	WITH CO/12/2019 in MACApp./891/2018	SRI HOREN RAJKONWAR AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. S BORTHAKUR MR G BOKALIAL	MR. S DUTTA MS. N MODI MS M CHOUDHURY
42	I.A.(Civil)/1801/2019 B/O in MACApp./668/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., Versus SMTI. PRNOTI DUTTA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./668/2019 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMTI PRNOTI DUTTA AND 6 ORS		
43	I.A.(Civil)/3800/2019 B/O in MACApp./393/2019	ORIENTAL INSURANCE CO. LTD. Versus SRI ROHIT RAJBONGSHI and 2 ORS	MR SISHIR DUTTA MS M CHOUDHURY MR. SIDHANT DUTTA	MR. S C BISWAS
	WITH MACApp./393/2019	ORIENTAL INSURANCE CO. LTD. Versus SRI ROHIT RAJBONGSHI and 2 ORS	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS (R1) MS. N D SARMA (R1)

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LEAVE NOTE OF ADVOCATES FOR 14/10/2020

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1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

**REMOTE VIDEO CONFERENCING MATTERS SHALL
BE TAKEN UP AFTER COMPLETION OF REGULAR
MATTERS OR AFTER 12 P.M.**

**THIS BENCH WILL HOLD COURT PROCEEDINGS
IN COURT NO. 17 INSTEAD OF COURT NO. 9.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
71	W.P.(CrI.)/16/2020 B/O	AIRPLAZA RETAIL HOLDINGS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM
ORDER (STAY VACATING)				
72	I.A.(Civil)/243/2020 FIXED in WP(C)/9305/2019 WITH WP(C)/9305/2019	NRIPENDRA DAS AND 20 ORS Versus BINAY KR KALITA AND 15 ORS BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. U K NAIR MR R SINGHA MR. K N CHOUDHURY MR. M AHMED	MR. M AHMED SC, APSC SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
ADMISSION				
73	WP(C)/9264/2019 B/O	AJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	MR. P J SAIKIA MS. M KECHII MR. R S MISHRA SC, FOREST
74	WP(C)/4115/2020 (CONNECTED WITH ITEM NO. 53 IN THE DAILY CAUSELIST), FIXED	KALPANA NATH AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	GA, ASSAM SC, HEALTH AND F W
75	WITH WP(C)/4116/2020	GAYATRI BAISHYA AND 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	GA, ASSAM SC, HEALTH
ORDERS				

76 Cont.Cas(C)/103/2020
B/O

SIEMNGUL HMAR AND 27 ORS.
Versus
NITIN KHADE AND 2 ORS.

MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY
MS L HMAR

MR. N GOSWAMI, GA
MR. B K BHAGAWATI
MR P NAYAK, SC FINANCE
DEPTT.
MS P DAIMARI
MS K KALITA

77 I.A.(Civil)/561/2020
WP(C) 2529/19(D/O),
(CONNECTED WITH ITEM NO. 1 IN THE STATE OF ASSAM AND 4 ORS
THE DAILY CAUSELIST)
in WP(C)/2529/2019

KHAGEN DEKA AND 8 ORS.
Versus
KHAGEN DEKA AND 4 ORS

MR. A GANGULY
MR T CHHETRI

SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 14/10/2020

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1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]**

**ADJOURNMENT TO BE PRAYED ONE DAY
IN ADVANCE.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/7257/2019 FIXED	KAUSHALLYA DAS Versus THE LIFE INS. CORPN. OF INDIA AND 2 ORS.	MR. M PHUKAN MR A V SINGH MR P R BORA MR W R MEDHI	MR S NATH MR G J SHARMA
ORDERS				
19	WP(C)/3307/2018 FIXED	M/S GUWAHATI INDUSTRIAL SALES AND SERVICE Versus THE STATE OF ASSAM AND 7 ORS.	MR. H NATH MR D DAS R SARMAH MR. I DAS	GA, ASSAM SC, FINANCE
20	WITH WP(C)/2270/2018	M/S. TRADE AND TECHNOLOGY Versus THE STATE OF ASSAM AND 10 ORS.	MR. H NATH R SARMAH	GA, ASSAM MR. M PHUKAN MR. M ALI MR. S CHANDA SC, FINANCE DEPTT.
21	WITH WP(C)/3309/2018	M/S GAUHATI INDUSTRIAL SPARES Versus THE STATE OF ASSAM AND 11 ORS.	MR D DAS R SARMAH MR. I DAS	GA, ASSAM MR. S CHAMARIA (R6) MR. M PHUKAN (R6) MR. M ALI (R6) MR A N SARMAH (R6) SC, FINANCE
22	WITH WP(C)/3312/2018	M/S DUGAR AND COMPANY Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS R SARMAH MR. I DAS	GA, ASSAM SC, FINANCE
23	I.A.(Civil)/1557/2020 (BY SLIP) in WP(C)/2812/2020	STATE OF ASSAM AND ANR. Versus ASSAM ELECTRIC STORE AND NATASAKEE INCORPORATION AND ANR.	GA, ASSAM	MR. S BANIK
	WITH WP(C)/2812/2020	ASSAM ELECTRIC STORE AND NATASAKEE INCORPORATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK	GA, ASSAM

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1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
13	Bail Appln./2121/2020 B/O	ABDUS SAMAD @ RANA Versus THE STATE OF ASSAM	MR N AHMED MR A ALI MR. Y ALI	PP, ASSAM
BAIL HEARING				
14	AB/2239/2020 FIXED	BISWAJIT BAIDYA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. N MAHAJAN	PP, ASSAM

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1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
33	Bail Appln./2133/2020 B/O	ABDUS SALAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
34	Bail Appln./2135/2020 B/O	MONSING TERANG Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR M CHETIA MR. K ISLAM	SPL PP WILDLIFE FOREST ASSAM
35	Bail Appln./2140/2020 (PDF COPY) B/O	DIGANTA DEKA Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
36	Bail Appln./2179/2020 (PDF COPY) B/O	MANGAL SANA SINGH Versus THE STATE OF ASSAM	MRS. R RONGMEI	PP, ASSAM
MOTION				
37	CrI.Pet./501/2020 B/O	ARJINA AHMED AND ANR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
ADMISSION				
38	CrI.Pet./582/2019 FIXED	FARUK SEKH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M H AHMED MS. J PAUL MS K DAS	MR M J QUADIR MR. K MIRA PP, ASSAM
39	CrI.Pet./795/2019 WITH LCR 1 FILE, FIXED	BHARAT CHANDRA SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. SK N MOHAMMAD MR A IKBAL	MR. P JAIN (R2) MR. B P CHANGMAI (R2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/10/2020

1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,14th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL SIT TILL THE RISING
OF DIVISION BENCH-I AND WILL SIT AGAIN,
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	AB/2794/2020 B/O	MD. ZAKIR HOSSAIN @ ZAKIR HOSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
34	AB/2807/2020 B/O	ABDUS SATTAR AND 5 ORS. Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
35	AB/2808/2020 B/O	ABU SUFIYAN AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
36	AB/2809/2020 B/O	MAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	AB/2810/2020 B/O	SYED SAMIMUL FOWAD Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	PP, ASSAM
38	AB/2821/2020 B/O	SARBANANDA DOLEY AND 2 ORS Versus THE STATE OF ASSAM	MS M BORUAH MR J PAYENG	PP, ASSAM
39	AB/2829/2020 B/O	AKSHAY MAHANTA Versus THE STATE OF ASSAM	MR. M K DEURI MR. B D NATH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/10/2020

1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
25	I.A.(Civil)/1737/2020 (PDF COPY), B/O in WP(C)/2337/2020	THE ASSAM TOURISM DEVELOPMENT CORPORATION AND ANR Versus M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND 4 ORS	MR. N D SARMA	GA, ASSAM MR H K DAS
	WITH WP(C)/2337/2020	M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR H K DAS MR. R K TALUKDAR MS. S MEDHI	GA, ASSAM MR D K MISHRA MR. M MORE MR. N D SARMA MR. P K SHARMA
ADMISSION				
26	WP(C)/2429/2018 FIXED	DIPAK MAJUMDAR AND 14 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MR. M U MAHMUD MR. R AHMED MR. M ALI MS. C KALITA MR S ISLAM	DR. B AHMED SC, CO OP MR. M KHATANIAR (SC, BTC) MR. A L MANDAL (R- 8 to 19)
27	WP(C)/3102/2020 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	MR. P.N. GOSWAMI, SC, FOREST
28	WITH WP(C)/3135/2020	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
ORDERS				
29	I.A.(Civil)/1487/2020 B/O in Cont.Cas(C)/437/2019 WITH Cont.Cas(C)/437/2019	AMIN UDDIN Versus JOYDEEP SHUKLA	MR. A H M R CHOUDHURY	MR. M NATH
		AMIN UDDIN Versus N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. A BHATTACHARJEE



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	CrI.Pet./284/2019	M/S. BAWA MASALA COMPANY AND 2 ORS. Versus M/S. P.A. ASSOCIATES	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	MR J C GAUR MS. M GAUR MS. A JAIN
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MOTION

2	AB/2831/2020	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
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ADMISSION

3	WP(C)/3381/2020	BINDESWARI SINGH AND 18 ORS Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR A DASGUPTA MS. B DAS	MR. A K DUTTA SC, F C I ASSTT.S.G.I.
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4	WITH WP(C)/3314/2020	NARESH SAHANI AND 21 ORS. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS	ASSTT.S.G.I. SC, F C I
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BAIL HEARING

5	AB/2166/2020	JYOTISH CHOUDHURY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
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6	AB/2252/2020 FIXED	MOMI BEGUM AND ANR. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
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	WITH I.A.(CrI.)/450/2020 in AB/2252/2020	MOMI BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. M A I HUSSAIN	
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7	AB/2679/2020 FIXED	FAZLUR RAHMAN Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M AHMED MR R A AHMED	PP, ASSAM
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8	WITH Bail Appln./2024/2020	MD MUNNAF ALI Versus THE STATE OF ASSAM	MR. B RAHMAN MR. A SARMA	PP, ASSAM
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ORDERS

9 I.A.(CrI.)/355/2020
in CrI.Pet./220/2020

SUMER SINGH GAUR
Versus
HIRANYA BOARA AND 2 ORS.

MR. N DHAR
MS. S DASGUPTA

MR D BARUAH
PP, ASSAM

WITH
CrI.Pet./220/2020

HIRANYA BORA
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. D BARUAH
MS. N UPADHYAY
MR. A I Ali

MR. N DHAR
MS. S DASGUPTA
PP, ASSAM

WITH
I.A.(CrI.)/392/2020
in CrI.Pet./220/2020

SUMER SINGH GAUR
Versus
HIRANYA BORA AND 2 ORS.

MR. N DHAR
MS. S DASGUPTA

MR D BARUAH
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/10/2020

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1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

THIS BENCH WILL TAKE UP TAX MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/4334/2020 B/O	BARAK VALLEY CEMENTS LTD Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SC, GST)

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LEAVE NOTE OF ADVOCATES FOR 14/10/2020

1) MR. R HUSSAIN 13-10-2020 To 07-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL

**ITEM NO. 6 IN THE DAILY CAUSELIST WAS
ALREADY LISTED ON 13-10-2020 BY WAY OF
MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
31	AB/2722/2020 FIXED	KHAIRUL ISLAM @ KHAIRUL ALOM Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
32	AB/2832/2020 B/O	ABDUL AZIZ KHAN @ MD. ABDUL AJIZ KHAN Versus THE STATE OF ASSAM	MR A ALI MR. S ISLAM MR. Y ALI	PP, ASSAM
33	AB/2839/2020 PDF COPY) B/O	JEFFREY SWU Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
34	AB/2862/2020 (PDF COPY) B/O	MD. KOFIL UDDIN AHMED @ KAPIL UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
35	Bail Appln./1920/2020 FIXED	MRS. SONALI SEN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/2512/2020 FIXED	SUBHASH BANIA Versus THE STATE OF ASSAM	MR. S MUNIR MR. T HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
37	I.A.(CrI.)/496/2020 (PDF COPY), B/O in AB/2670/2020 WITH AB/2670/2020	MD. AZIZUR RAHMAN Versus THE STATE OF ASSAM MD. AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/10/2020

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1) MR. R HUSSAIN 13-10-2020 To 07-11-2020